

labourers engaged by him on the work; the fair wage being the wage including the allowances notified at the time of inviting tenders for the work and where not notified the wages paid for similar work in the neighbourhood. The labour wages and allowances shall also not be less than those prescribed by any Provincial Law or by a Tribunal Award under the Industrial Dispute Act, 1947 etc. if applicable to contract labour engaged on railways in the locality in which the labour works"

Apart from these clauses no separate assurance was obtained

(c), (e) and (f). Complaints have been received that Messrs Bird & Co. are not paying to their labourers wages as per the award of the Industrial Tribunal. This complaint and whether any other provision of the contract have been violated are under examination by the Railway Administration, in consultation with Labour Department of the Government of West Bengal

(d) No records are available with the Railway Administration regarding the persons employed by the previous contractors. It is, however, understood from M/s Bird & Co. that they have employed 350 labourers for goods handling and 300 for parcels handling work at Howrah and that all these labourers were employees of the outgoing contractors

The number of workers of the former contractors who have been re-used employment is not known.

Procurement of Rice From Punjab

2093. Shri Chandak: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of fine rice procured from Punjab in the years 1957-58 and 1958-59;

(b) what was the procurement price;

(c) how much of the procured fine rice from the Punjab has been sold so far;

(d) where the rice has been sold; and

(e) at what price it has been sold?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The quantity of fine rice procured in Punjab during the year 1957-58 was about 26,000 tons and that procured during the year 1958-59 so far is about 21,500 tons

(b) The prices at which the different varieties of fine rice were procured are given below:

Variety	Price per maund (bagged)
	Rs.
Basmati (raw)	25 00
Sela Basmati	22.75
<i>Hansa; and Parmal</i>	
(a) Raw	22 25
(b) Boiled	20 50

Note.— The prices mentioned above are subject to cuts, were applicable, on grounds of quality

(c) and (d) Generally all fine rice of the boiled variety procured in Punjab is despatched to Central Reserve Depots in Calcutta and all fine rice of the raw variety procured in that State is despatched to Central Reserve Depots in Bombay. It is issued along with fine rice received in those Depots from other sources. It is, therefore, difficult to say how much of the fine rice procured in Punjab and sent to Calcutta and Bombay, has actually been sold so far

(e) The prices at which the different varieties of fine rice procured

during the years under report in Punjab are issued from Central Reserve Depots, are indicated below:

Variety	Issue price per maund (bagged)	Rs.
Basmati (Raw)	}	30.00
Sela Basmati		
Hansraj and Parmal		25.00

Electrification of Railway Stations

2294. Shri Kalika Singh: Will the Minister of Railways be pleased to state:

(a) whether there is any definite programme of electrification of Railway Stations on the Shahganj-Mau Section of North Eastern Railway;

(b) if so, the details thereof;

(c) which stations on the section have been electrified and which are to be electrified in future and when; and

(d) what improvements have been effected up-to-date in the reconstruction of Azamgarh Railway Station, godown, platform and approach road and what other passenger amenities have been provided so far there?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). On Shahganj-Mau Junction Section of the North-Eastern Railway, Stations Mau Junction, Azamgarh, Khorasan Road and Rani-ki-Sarai have already been electrified. It is programmed to electrify Stations Mohammdabad Gohna, Didarganj, Saralmir, Phariha and Shahganj during 1959-60.

(d) The following amenities have already been provided at Azamgarh station:

Platform with coal-tarred surface.

Approach road to station & goods shed.

Goods shed.

Parcel godown.

A shed for III class passengers.

A booking office with two booking windows for III Class passengers.

Separate booking window for Upper Class Passengers.

A vendor's stall.

Benches on platform and in III class waiting hall.

Upper class waiting room for gents.

Upper class waiting room for ladies.

4 seated latrines and 2 seated urinals.

A water cage.

4 taps on platform.

10 Nos. paker & bargad trees.

2 Bathing cubicals.

Electric lights.

The following additional works are in progress:

Covering over the platform.

Extension of parcel godown.

Provision of a godown for smalls traffic.

Extension of goods shed with provision of a strong room

Installation of electrical pumping sets.

Poultry Development Scheme in U.P.

2295. Shri Kalika Singh: Will the Minister of Food and Agriculture be pleased to state to what extent the U.P. State has progressed in the implementation of the All India Poultry Development Scheme and how many centres for extension and development of poultry have been opened so far in the State with their locations and the sizes of the centres?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): Against the